

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1076 OF 2019 IN
DFR NO. 2127 OF 2019**

Dated : 28th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

Prayas (Energy Group) ... Appellant(s)

Versus

Gujarat Urja Vikas Nigam Limited & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran, Sr. Adv.
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-1

Ms. Poonam Verma
Ms. Aparajita Upadhyay for R-2

ORDER

IA NO. 1076 OF 2019

(Application for waiver of court fee)

Heard learned counsel for the parties.

Order is Reserved.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/mkg